Information note to the press (Press Release No 16/2013)

TELECOM REGULATORY AUTHORTY OF INDIA

Extension of date for receipt of comments on TRAI's consultation paper on "Issues relating to Media Ownership"

New Delhi, 8th March 2013: The Telecom Regulatory Authority of India (TRAI) released a consultation paper on "Issues relating to Media Ownership" on 15th February, 2013, inviting written comments from the stakeholders by 8th March, 2013 and counter comments by 15th March 2013.

2. On request of the stakeholders, the last date for receipt of written comments has been extended up to 8th April, 2013 and counter comments, if any, by 15th April 2013. The comments / counter comments may be sent, preferably in electronic form to Mr Wasi Ahmad, Advisor (B&CS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi – 110 002, on the e-mail address advbcs@trai.gov.in / traicable@yahoo.co.in.

Rajeev Agrawal Secretary, TRAI